

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA NO.15/2007

Wednesday this the 10th day of January, 2007

Coram:

**Hon'ble Mrs.Sathi Nair, Vice Chairman
Hon'ble Dr.K.B.S.Rajan, Judicial Member**

1. Defence Canteen Civil Employees Association,
Perinayam Chambers Vanchiyoor,
Thiruvananthapuram-35 represented by
its General Secretary C.V.Haridas.
2. K.A.Joseph
Helper, Unit Canteen,
INS Dronacharya, Kochi-4
residing at Kallingal House,
Panampilly Nagar, Kochi-36. ... Applicants

By Advocate Mr.Jayakumar for Mr.T.A.Rajan

1. Union of India represented by
Secretary, Ministry of Defence,
New Delhi.
2. The Flag Officer Commanding-in-Chief,
Head Quarters, Southern Naval Command,
Kochi-4.
3. The Commanding Officer,
INS Dronacharya,
Fort Kochi. ... Respondents

This OA having been heard on 10th January, 2007, the
Tribunal on the same day delivered the following:-

(ORDER)

Hon'ble Mrs.Sathi Nair, Vice Chairman

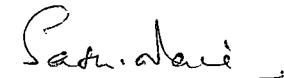
The applicants are Defence Canteen Civil Employees. They
are aggrieved by non grant of bonus/festival allowance for the year 2005-

2006. The Association has preferred a representation to the respondents vide Annexure A-7 which is still pending. It is purely an administrative matter to be decided by the Competent Authority.

We are disposing of this OA directing the second respondent to dispose of the representation taking into consideration, the fact that similarly placed employees of all other unit run canteen have been paid. The decision shall be conveyed to the applicants within a period of three weeks from the date of receipt of copy of this order. No costs.



Dr.K.B.S.Rajan
Judicial Member



Sathi Nair
Vice Chairman

abp